

the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of the growing abuse of narcotic drugs and psychotropic substances in the country and particularly among the student community; and

(b) if so, what steps Government propose to take to check such abuse of drugs and psychotropic substances?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) While there is no data available with Government on the basis of which it can be said whether or not the incidence of abuse of narcotics drugs and psychotropic substances in the country is on the increase, this Ministry has sponsored seven studies on drug abuse amongst college students. The principle conclusions drawn from these studies are listed in the statement attached.

(b) The Government has been continuously making efforts to educate people about the evils of drinking and drug abuse through mass communication media and also encouraging voluntary organisations through grants for educative publicity. The need for every possible effort to wean students away from drinking habit has been impressed upon State Governments/Union Territory Administrations. They were requested to ask all the universities to exercise continued vigilance in this regard.

STATEMENT

Principal conclusions drawn from Research Studies

1. An overwhelming percentage of students did not take any drugs at all, including socially acceptable drugs like tobacco, alcohol and pain killers;

2. A majority of students took drugs in an experimental manner;

3. The prevalence rate of drugs like cannabis, L.S.D., pain killers, opium, etc., was very small;

4. The Drugs most commonly misused were alcohol and tobacco;

5. The Drug abuse among boys was more common than among girls; and

6. Drug abuse was more prevalent among the students having urban background, higher income-group families, with background of Education in Military/Public/Convent Schools; residing in college Hostels, Studying in Medical/Engineering Courses.

Promotion of Coaches by NIS

651. SHRI NITYANANDA MISRA:

SHRI L. S. TUR:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that promotion of coaches employed by NIS (National Institute of Sports) Patiala is not done on performance or seniority basis but for other considerations;

(b) if so, the reasons therefor and if not, what are the criteria for appointment, transfer and promotion of the coaches;

(c) the number of coaches promoted during 1979-80 and 1980-81 game wise; and

(d) the number of them promoted by seniority and by performance?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) No, Sir.

(b) and (d). Fresh appointments of coaches are made in accordance with the Recruitment Rules for these posts formulated by

the Governing Body of the Netaji Subhash National Institute of Sports. Transfers are made as per the transfer policy approved by the Governing Body of the Institute.

All promotions of Coaches to higher grades are made keeping in view their performance during the previous three years with due regard to their seniority.

(c)

GAME	1979-80	1980-81
Athletics	17	8
Badminton	5	6
Basketball	12	4
Boxing	1	1
Cricket	6	2
Football	8	3
Gymnastic	6	7
Hockey	8	5
Judo	—	—
Kho-Kho	—	—
Lawn Tennis	6	—
Swimming	5	—
Table Tennis	5	2
Volleyball	8	8
Wrestling	2	5
Weightlifting	5	2
	94	53

Platform and overbridge at Muragacha Railway Station

652. SHRI ZAINUL ABEDIN : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware about the fact that there is no Platform and overbridge at Muragacha Station;

(b) whether Government's attention has been drawn towards the news item appeared in the Dainik

Basumati published from Calcutta dated 21st July, 1981; and

(c) if so, the details of steps taken by Government for construction of platform and overbridge at Muragacha Railway Station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There are two platforms one high level platform on the main line and one rail level platform on the down loop at Muragacha Station. No foot overbridge has, however, been provided.

(b) Yes, the news item suggested raising the level of the rail level platform and provision of a foot over bridge.

(c) Nearly all trains are received on the main line platform except for the crossing of one pair of trains at this station. In view of the above and in consideration of the present level of passenger traffic, raising the level of the Rail level platform or provision of a foot over bridge would not be justified for the present.

Indian Medicines and Pharmaceutical Corporation

653. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under the consideration of Government to set up an Indian Medicines and Pharmaceutical Corporation; and

(b) if so, when will it be set up and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes. The Indian Medicines Pharmaceutical Corporation Ltd. has been registered as a Company under the Companies Act. A proposal to re-